

**REPORT OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**Seventh Lok Sabha**

**Thirtieth Report**



**सत्यमेव जयते**

**LOK SABHA SECRETARIAT  
NEW DELHI**

**1981**

Presented on 25-11-1981

Adopted on 27-11-1981

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

(Seventh Lok Sabha)

THIRTIETH REPORT

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirtieth Report.

2. The Committee met on 24 November 1981 for—

I. Classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

II. Reconsideration of the classification of the following Bills:—

(1) The Constitution (Scheduled Castes) Orders (Amendment) Bill, 1980 by Shri G. S. Reddi.

(2) The Mercy Killing Bill, 1980 by Shri Mool Chand Daga.

*Classification and allocation of time to Bills*

3. The Committee considered classification and allocation of time to 13 Bills specified in Appendix.

4. After considering all aspects of the Bills, the Committee recommend that the following Bills be placed in category 'A':—

1. The Code of Criminal Procedure (Amendment) Bill, 1981 (*Amendment of section 125*) by Shrimati Pramila Dandavate.

2. The Consumers' Grievances Settlement Bill, 1981 by Shri R. K. Mhalgi.

3. The Indian Telegraph (Amendment) Bill, 1981 (*Amendment of section 5*) by Shri Atal Behari Vajpayee.

4. The Indian Post Office (Amendment) Bill, 1981 (*Amendment of section 26*) by Shri Atal Behari Vajpayee.

5. The Widows' Pension Bill, 1981 by Shri Virdhi Chander Jain.

6. The Construction Workers' Protection and Welfare Bill, 1981 by Shri George Fernandes.

5. The Committee further recommend that all the remaining 7 Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

*Reconsideration of the Classification of Bills*

6. The Committee then considered the requests of Sarvashri G. S. Reddi and Mool Chand Daga to reconsider their earlier decisions (*vide* Ninth and First Reports respectively) regarding the classification of the following Bills:—

1. The Constitution (Scheduled Castes) Orders (Amendment) Bill, 1980 by Shri G. S. Reddi.
2. The Mercy Killing Bill, 1980 by Shri Mool Chand Daga.

7. On reconsideration, the Committee recommend that both the Bills may be placed in category 'A'.

*Recommendations*

8. The Committee recommend that—

- (i) the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House; and
- (ii) the reclassification of the Bills, as shown in paragraph 7 above, be agreed to by the House.

NEW DELHI;

24 November, 1981  
3 Agrahayana 1903 (Saka).

G. LAKSHMANAN,  
*Chairman,*  
*Committee on Private Members'*  
*Bills and Resolutions.*

**APPENDIX**

Sl. No.	Name of the Bill and the Member-in-charge	Bill No.	Category recommended	Time recommended by the Committee
1	2	3	4	5
1.	The Code of Criminal Procedure (Amendment) Bill, 1981 ( <i>Amendment of Section 125</i> ) by Shrimati Pramila Dandavate . . . . .	76 of 1981	A	2 hours
2.	The Providing of Compulsory Military Training to Students Bill, 1981 by Shri B. V. Desai . . . . .	79 of 1981	B	2 hours
3.	The Prevention of Publication of Objectionable Matters Bill, 1981 by Shri K. Lakkappa, . . . . .	97 of 1981	B	2 hours
4.	The Consumers' Grievances Settlement Bill, 1981 by Shri R. K. Mhalgi . . . . .	113 of 1981	A	2 hours
5.	The Indian Telegraph (Amendment) Bill, 1981 ( <i>Amendment of section 5</i> ) by Shri Atal Behari Vajpayee . . . . .	103 of 1981	A	2 hours
6.	The Indian Post Office (Amendment) Bill, 1981 ( <i>Amendment of Section 26</i> ) by Shri Atal Behari Vajpayee . . . . .	104 of 1981	A	2 hours
7.	The Widows Pension Bill, 1981 by Shri Virdhi Chander Jain . . . . .	116 of 1981	A	2 hours
8.	The Cantonments (Amendment) Bill, 1981 ( <i>Amendment of section 15, etc.</i> ) by Shri R. K. Mhalgi . . . . .	119 of 1981	B	2 hours
9.	The Compulsory Military Training Bill, 1981 by Shri R. K. Mhalgi . . . . .	117 of 1981	B	2 hours
10.	The One Family One Post (in Government Service) Bill, 1981 by Shri R. K. Mhalgi . . . . .	114 of 1981	B	2 hours
11.	The Representation of the People (Amendment) Bill, 1981 ( <i>Amendment of section 77, etc.</i> ) by Shri Chitta Basu . . . . .	121 of 1981	B	2 hours
12.	The Constitution (Amendment) Bill, 1981 ( <i>Insertion of new article 75A, etc.</i> ) by Shri Chitta Basu . . . . .	120 of 1981	B	2 hours
13.	The Construction Workers' Protection and Welfare Bill, 1981 by Shri George Fernandes . . . . .	123 of 1981	A	2 hours